

Comprehensive model for safety of women

2449. SHRI BAISHNAB PARIDA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :

(a) whether to control rising incidents of sexual harassment of women, the United Nations Development Fund for Women has launched an innovative Safe Cities Programme in New Delhi and four other cities worldwide to formulate strategies to stop violence against women;

(b) whether it is proposed to develop a comprehensive model for stopping the diverse forms of violence against women which will be later adopted by other cities of the country; and

(c) how far will the above system help Delhi especially in crowded DTC buses ?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) to (c) Government of National Capital Territory Delhi has informed that United Nations Development Fund for Women had signed Memorandum of Understanding with Department of Women and Child Development on 4.6.2010 for three years which expired during June, 2013. United Nations Entity for Gender Equality and Empowerment of Women has approached the Department for signing of an aspirational generalized Memorandum of Understanding for the safe city programme for future collaboration which is under consideration. The overall objective of the programme is to strive to eliminate violence against women and girls. The Memorandum of Understanding is under consideration and Transport Department, GNCTD and DTC are one of the stakeholders in the safe city programme.

Programmes for welfare of children

2450. DR. T.N. SEEMA: Will the Minister of WOMEN AND CHILD DEVELOPMENT be pleased to state :

(a) whether Government has formulated/implemented schemes/programmes for the development, protection, and welfare of children who have been sufferers of malnutrition, child marriage, child labour, trafficking and primary school dropouts, if so, the details thereof;

(b) the details of the funds allocated under the said schemes/programmes along with its utilisation during each of the last three years and the current year; and

(c) the other steps taken/being taken by the Government to protect the interests of such children and to improve their living conditions?

THE MINISTER OF WOMEN AND CHILD DEVELOPMENT (SHRIMATI MANEKA SANJAY GANDHI): (a) Yes, Sir.

(b) The details of funds allocated under the various schemes/programme for welfare of children and its utilization during the last 3 years and current year is given in Statement (*See below*).

(c) Apart from the Schemes/Programmes as mentioned in Annexure, the Government has adopted National Child Policy in 2013 which outlines the country's vision for its children and makes a commitment to take the necessary measures for achievement. Further Juvenile Justice (Care and Protection of Children) Act 2000, Commission for Protection of Child Rights (CPCR) Act, 2005 under which National Commission for Protection of Child Rights (NCPCR) and State Commission for Protection of Child Rights (SCPCR) have been setup, the Protection of Children from Sexual Offences Act, 2012, Prohibition of Child Marriage Act, 2006, the Child Labour (Prohibition & Regulation) Act 1986, Bonded Labour System (Abolition) Act 1976 and Right to Education Act 2009 also protect the interest of children and improve their living conditions.

Statement*Details of funds allocated under various schemes/programmes for welfare of children*

(₹ in crore)												
Sl.No.	Scheme(s)	2011-12			2012-13			2013-14			2014-15 (Exp. till 30.6.2014)	
		BE	RE	Actual	BE	RE	Actual	BE	RE	Actual	BE	Actual
1	2	3	4	5	6	7	8	9	10	11	12	13
1.	Integrated Child Development Services(ICDS)	10000.00	14048.40	14266.2	15850.00	15850.00	15703.6	17700.00	16361.00	16247.8	18195.00	5690.6
2.	World Bank assisted ICDS System Strengthening and Nutrition Improvement Project	330.00	32.00	0.00	102.80	8.00	7.91	146.00	120.00	114.28	196.00	0.25
3.	Rajiv Gandhi National Creche Scheme for the Children of Working Mothers	85.00	85.00	73.84	110.00	107.50	106.00	110.00	104.00	100.06	125.00	24.96
4.	National Institute of Public Cooperation and Child Development (NIPCCD)	11.00	11.00	8.00	12.00	11.00	9.40	13.00	13.00	11.69	15.00	4.11

1	2	3	4	5	6	7	8	9	10	11	12	13
5.	Scheme for Welfare of Working Children in need of Care and Protection	10.00	10.00	9.65	10.00	8.50	8.57	10.00	8	7.76	10.00	0.75
6.	Integrated Child Protection Scheme (ICPS)	270.00	213.40	177.30	400.00	273.20	258.46	300.00	270	266.22	400.00	53.24
7.	Conditional Cash Transfer scheme for the Girl Child with Insurance Cover	10.00	5.00	0.00	5.00	5.00	11.61	10.00	3	2.57	5.00	0
8.	Rajiv Gandhi Scheme for Empowerment of Adolescent Girl	750.00	750.00	593.75	750.00	504.00	503.63	650.00	614.72	602.09	700.00	79.53
9.	Central Adoption Resource Agency (CARA)	7.00	7.00	6.29	9.00	7.50	5.57	9.00	5.5	5.37	10.00	1.6

314 Written Answers to

[RAJYA SABHA]

Unstarred Questions

10.	Comprehensive Scheme for Combating trafficking of Women and Children	10.00	10.00	9.97	12.00	7.40	7.37	13.00	13.00	15.98	16.00	1.82
11.	National Nutrition Mission (NNM)	100.00	100.00	0.00	250.00	83.00	55.69	300.00	186.00	154.06	300.00	0.00
12.	National Commission for Protection of Child Rights (NCPCR)	11.90	11.90	10.11	12.00	10.50	8.38	13.00	13.00	10.37	15.00	3.08
GRAND TOTAL		11594.90	15283.70	15155.12	17522.80	16875.60	16686.22	19274.00	17711.22	17538.24	19987.00	5859.98

Written Answers to

[31 July, 2014]

Unstarred Questions 315